Reforms in MBBS curriculum

266. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes major reforms in MBBS curriculum;
- (b) if so, the salient features thereof; and
- (c) the time by which new curriculum is likely to be ready for medical students?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As per information provided by Board of Governors in supersession of Medical Council of India, MBBS curriculum has already been revised and implemented w.e.f. 1st August, 2019. Salient features of which are:-

- 1. Foundation Course for Undergraduate Medical Education.
- 2. Early Clinical Exposure for Undergraduate Medical Education.
- 3. Guidelines for development of Skill laboratories in Medical Colleges.
- 4. Competency based Assessment Module for Undergraduate Medical Education.

Cancer hospitals

- 267. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has formulated any scheme to introduce more hospitals specialised in cancer treatment in the country; and
 - (b) how many such new hospitals are being added in the next two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Health is a State subject and the Central Government supplements the efforts of the State Governments to prevent and control cancer. The objectives of National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) being implemented by Central Government under National Health Mission (NHM) for

interventions upto the district level includes awareness generation for Cancer prevention, screening, early detection and referral to an appropriate level institution for treatment. For cancer, the focus is on three Cancers namely breast, cervical and oral. Under the programme, 599 Non Communicable Diseases (NCD) Clinics at District level and 3274 NCD Clinics at Community Health Centre (CHC) level has been set up.

To enhance the facilities for tertiary care of cancer, the Central Government is implementing Strengthening of Tertiary Care for Cancer Scheme, under which setting up of 18 State Cancer Institutes and 20 Tertiary Care Cancer Centres have been approved. Further, oncology is one of the superspecialty departments in all new All India Institute of Medical Sciences (AIIMS) and also in many Government Medical College (GMC) upgradation projects under Pradhan Mantri Swasthya Suraksha Yojna (PMSSY). At the apex level, National Cancer Institute has been set up at Jhajjar in, Haryana and setting up of second campus of Chittaranjan National Cancer Institute at Kolkata has also been approved.

Medical devices under the jurisdiction of CDSCO

268. DR. PRABHAKAR KORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government plans to bring all medical devices under the jurisdiction of the Central Drugs Standard Control Organisation (CDSCO) with an aim to improve their quality as well as safety;
- (b) whether Government also proposes to establish a separate statutory body on the lines of the Food Safety and Standards Authority of India (FSSAI) for the regulation of medical devices; and
 - (c) if so, details of the proposal and time-frame for implementation of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Central Drugs Standard Control Organisation (CDSCO) under the Ministry of Health and Family Welfare regulates the safety, efficacy and quality of notified medical devices under the provisions of Drugs and Cosmetics Act, 1940 and Rules made thereunder.

In order to bring all the non-notified Medical Devices under the regulation, Ministry of Health & Family Welfare, Govt. of India has prepared a road map and published draft rule vide G.S.R. 797 (E), dated 18th October, 2019.